

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 27
(TO BE ANSWERED ON THE 4th December 2023)

GREENWASHING IN AIRLINES

27. SHRI AYODHYA RAMI REDDY ALLA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government monitors and regulates environmental claims made by airlines to prevent greenwashing, if so, the details thereof;
- (b) details of the specific measures being undertaken to ensure transparency and accuracy in reporting airlines' sustainability efforts;
- (c) the steps that are being taken to raise awareness among consumers about greenwashing in the airline industry and empower them to make informed choices; and
- (d) the manner in which Government ensures that airlines' sustainability claims are backed by credible data and evidence, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

- (a) No, sir.
- (b) Does not arise.
- (c) & (d) From FY2023-2024, Business Responsibility & Sustainability Reporting (BRSR) has been made mandatory by SEBI, requiring top 1000 listed entities in India to disclose information on various environmental, social and governance items. This would place the sustainability claims by the airlines (included in top 1000 listed entities) in the public domain, and would aid in making informed choices by consumers while at the same time subject their claims to public scrutiny.
